

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 923/2024

IN THE MATTER OF: -

News Item titled "**Delhi News -Burari mein Yamuna Nadi Kinare Mrit Awastha Me Milli Hazaron Machhliyan, Durgandh Se Gramin Pareshan** " appearing in Jagran.com dated 04.07.2024

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Place: Delhi

Filed by: Adv. Mohit Singhal

Date: 28.11.2025 On behalf of Central Pollution Control Board

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 923/2024**

IN THE MATTER OF: -

News Item titled "**Delhi News -Burari mein Yamuna Nadi Kinare Mrit Awastha Me Milli Hazaron Machhliyan, Durgandh Se Gramin Pareshan** " appearing in Jagran.com dated 04.07.2024

COMPLIANCE REPORT ON BEHALF OF CENTRAL POLLUTION CONTROL BOARD

BACKGROUND:

1. That, this Original Application is registered *suo-moto* based on the news item titled " Delhi News- Burari mein Yamuna Nadi Kinare Mrit Awastha Me Milli Hazaron Machhliyan, Durgandh Se Gramin Pareshan" appearing in Jagran.com dated 04.07.2024 wherein the Tribunal is considering the incident of death of thousands of fishes in the River Yamuna in Delhi's Burari. The news item discloses that the fishes had died due to chemical laden water from the factories which also arises the issue of pollution in River Yamuna in the relevant stretch.
2. That the Hon'ble NGT in order dated 17.09.2025 in the aforementioned matter (**Annexure-I**) has directed the following:

".....4. In this matter, the Authorities of the State of Haryana and Delhi are shifting the responsibility on each other. Hence, we require the Member Secretary, CPCB, to hold a Joint Meeting of the concerned authorities of the State of Haryana and Delhi and fix a responsibility and also chalk out a program for preventing such an incident in future. 5. The Respondent No. 1, Member Secretary CPCB, will file the report in compliance of the above direction within eight weeks."

3. That in compliance of the aforementioned order, a Joint meeting was held under the Chairmanship of Member Secretary, Central Pollution Control

Board (CPCB) on 30.10.2025 through video conferencing. The meeting was attended by officials of CPCB, Delhi Pollution Control Committee (DPCC), Haryana State Pollution Control Board (HSPCB) and Haryana Irrigation and Water Resources Department.

4. That the following decisions were taken during the meeting:
- a. Haryana Irrigation and Water Resources Department/HSPCB shall carry out an inventory of all discharges into Diversion Drain (DD) 8 (including small non-point sources from villages/localities/industrial areas) and submit the inventory and a detailed action plan of controlling discharges of waste water into DD 8, if any, by 06.11.2025.
 - b. Haryana Irrigation Department shall submit details of covering work plan of drain no. 6 and progress of such work along with timeline for completion of covering in the remaining part of drain no. 6. HSPCB shall also submit action plan to improve water quality in drain no. 6 by 06.11.2025.
 - c. Quarterly monitoring of DD 8 and river Yamuna may be carried out jointly by CPCB, DPCC and HSPCB at the following 04 locations –
 - i. River Yamuna before confluence with DD 8
 - ii. DD 8 immediately before confluence with River Yamuna
 - iii. River Yamuna after confluence with DD 8
 - iv. River Yamuna at Burari
 - d) Monthly joint monitoring (CPCB, DPCC & HSPCB) of the aforesaid 04 locations shall be carried out during lean season i.e from April to July. The first joint quarterly monitoring has been scheduled on December, 2025.

The minutes of the meeting are enclosed as **Annexure II**.

5. That, as decided in the meeting dated 30.10.2025, HSPCB has submitted action plan on 21.11.2025 w.r.t Drain no. 6 and DD8 to CPCB. The same is annexed as **Annexure III**.
6. That, Haryana SPCB may monitor the progress and ensure that various proposed action plan for Drain no. 6 and DD 8 (as at point 1 to 3 of HSPCB's letter dated 21/11/2025 as given at Annexure III) are implemented without delay.
7. That, it is humbly submitted that the aforesaid joint quarterly and monthly monitoring may be carried out till July 2027 or till time as per direction of Hon'ble NGT, whichever is earlier.

CPCB has scheduled first joint quarterly monitoring (for October - December) in December, 2025.

8. That, in compliance of the directions of the Hon'ble Tribunal, the report and submissions, as above, are humbly submitted.

Place: Delhi

Date: 28 November, 2025

(Bharat Kumar Sharma)

Member Secretary
Central Pollution Control Board

Item No. 25

Court No. 1

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 923/2024

News Item titled "Delhi News बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हजारों मछलियां, दुर्गंध से ग्रामीण परेशान" " appearing in Jagran.com dated 04.07.2024

Date of hearing: 17.09.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent Mr. Mohit Singhal, Adv. for R - 1 (Through VC)
Mr. Narender Pal Singh, Adv. for R - 2 (Through VC)
Mr. Gigi. C. George, Adv. for R - 4
Ms. Jyoti Mendirata & Ms. Ananya Basudha, Adv. for R - 5 & 8 (Through VC)
Mr. Rahul Khurana, Adv. for R - 6 & 7 with Mr. Nirmal Kumar (Through VC), SEE, HSPCB

ORDER

1. In this Original Application, registered *suo-motu* the Tribunal is considering the incident of death of thousands of fishes in the River Yamuna in Delhi's Burari and the news item discloses that the fishes had died due to chemical laden water from the factories, hence the issue of pollution in River Yamuna in the relevant stretch also arises.

2. Learned Counsel for NMCG submits that responsibility lies with River Rejuvenation Committee. The NMCG cannot be absolved of its responsibility by making such a statement because Sub-Clause 2 of Clause 4 of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 (2016 Order) provides for restoration and maintenance of chemical, physical, and biological quality of the waters which is to be achieved in a time bound manner. The order covers river Ganga as also its Tributaries. In Clause 39 of the order, the functions of the NMCG have been enumerated and under Clause 38 the duties of NMCG have been specified. The Sub-Clause 1 of Clause 38 clearly requires the

NMCG to follow the principle laid down in Clause 4. In terms of Clause (iv) of Clause 38 of 2016 Order, the NMCG is required to do all other acts or abstain from doing certain act which may be necessary for rejuvenation and protection of River Ganga and its tributaries.

3. Hence the above stand of the NMCG that the responsibility lies with the other authorities is not in consonance with the above provisions of the 2016 Order.

4. In this matter, the Authorities of the State of Haryana and Delhi are shifting the responsibility on each other. Hence, we require the Member Secretary, CPCB, to hold a Joint Meeting of the concerned authorities of the State of Haryana and Delhi and fix a responsibility and also chalk out a program for preventing such an incident in future.

5. The Respondent No. 1, Member Secretary CPCB, will file the report in compliance of the above direction within eight weeks.

6. List on 01.12.2025

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

September 17, 2025
No. 923/2024
HB

Minutes of the meeting held on 30.10.2025 in the matter of Hon'ble National Green Tribunal (NGT) OA No. 923/2024 regarding fish mortality on Yamuna river bank near Burari.

A Joint meeting was held in video conferencing mode on 30.10.2025 in connection with Hon'ble NGT OA No. 923 of 2024 taking *suo-motu* cognizance of the news item titles "Delhi News बुराड़ी में यमुना नदी के किनारे मृत अवस्था में मिली हजारों मछलियाँ, दुर्गंध से ग्रामीण परेशान", under the Chairmanship of Member Secretary, Central Pollution Control Board (CPCB). The meeting was attended by officials of CPCB, Delhi Pollution Control Committee (DPCC), Haryana State Pollution Control Board (HSPCB) and Haryana Irrigation and Water Resources Department. The list of participants is enclosed at Annexure-I.

Member Secretary, CPCB welcomed all the participants and requested Shri Dinabandhu Gouda, Divisional Head, WQM-II, CPCB, to brief about the fish killing incident. Shri Gouda presented the background, about diversion drain (DD) no. 8 and drain -6 highlighting the fact that both these drains flow parallel till Piyau Maniyari & then Drain no 6 meets supplementary drain and ultimately mix with Sahibi river. He informed the Committee that DD 8 brings fresh water from Mahara head at Gohana and terminates into River Yamuna at Dahisera village, Sonipat. DD 6, which originates from Samalkha, Panipat and carries untreated/treated/partially treated CETP/STP/sewage effluent from Sonipat, Haryana. DD 6 enters Delhi at Singhu border and meets Supplementary Drain near Alipur, which ultimately discharges into the Yamuna River at Wazirabad via the Sahibi River. He further highlighted the submission of different agencies in the Hon'ble NGT as below:

- i. Haryana SPCB in its report submitted to the Hon'ble NGT that the monitoring results of HSPCB for August-September 2024 and April 2025 indicated that *the water in river Yamuna entering from Haryana to Delhi is well within safe limits to sustain the fish life.*
- ii. DPCC submitted the report to Ho'ble NGT that the samples collected on 29.08.2024, showed *BOD of DD 08 (before meeting river Yamuna) was 64 mg/l and DO was nil which indicated high pollution load in the drain, which discharges effluent into Yamuna causing deterioration of the water quality downstream of its discharge particularly in lean season (pre-monsoon) resulting in such kind of incident.*
- iii. *CPCB has carried out sampling for water quality of River Yamuna at Wazirabad and Palla and water quality monitoring of DD 8, which joins River Yamuna near Palla village (Delhi-Haryan border), during 29.10.2024 and 16 & 17.12.2024. The water quality of river Yamuna at Wazirabad and Palla is non-complying with the Primary Water Quality for Outdoor Bathing notified by Ministry of Environment, Forest and Climate Change vide notification dated 25th September 2000. The analytical results also reveal that the water quality of DD 8 on 29.10.2024 was complying with the General standards for discharge as per Schedule-VI of the*

Environment (Protection) Rule, 1986. However, the water quality of DD8 on 17.12.2024 was not complying the General Standards as per Schedule-VI of the Environment (Protection) Rule, 1986.

The Hon'ble NGT vide its order dated 17.09.2025 mentioned that *"In this matter, the authorities of the state of Haryana and Delhi are shifting responsibility on each other. Hence, we require the Member secretary, CPCB, to hold a joint meeting of the concerned authorities of the State of Haryana and Delhi and fix a responsibility and also chalk out a program for preventing such an incident in future".*

He further highlighted that CPCB carried out monitoring jointly with DPCC and HSPCB on 23.10.2025 and collected samples from Drain No. 6, DD-8 and river Yamuna. During the visit, mixing of effluent from Drain No. 6 with the fresh water of DD-8 was observed due to the breach between separation wall of Drain No. 6 and DD-8 at the downstream of Akbarpur Barota, resulting in depletion of Dissolved Oxygen (DO) at downstream location at Nathupur More-Pritampura bridge of DD-8. During the monitoring, samples were collected jointly by team from three locations at Drain No. 6, five locations at DD-8 and two locations at river Yamuna. The sampling locations along with DO value are tabulated below:

Location of DD-8		Nature	DO Value in mg/l
1.	Drain 8 at Chhatera Bahadurpur bridge upstream of drain 6 syphon	DD 8	4.2
2.	Drain 8 at Nathupur More-Pritampura bridge	DD 8	3.4
3.	Drain 8 at Nathupur bridge	DD 8	3.9
4.	Drain 8 at Piyau Maniyari after exit of drain 6 from parallel route towards Kundli	DD 8	6.8
5.	Drain 8 before confluence with Yamuna river at village Dahisara, Haryana	DD 8	9.2
Location of Drain-6			
6.	Drain 6 at Piyau Maniyari near Harshvardhan Colony at exit from Drain 8 parallel route	Drain 6	NIL
7.	Drain 6 at Kundli d/s of Piyau Maniyari	Drain 6	NIL
8.	Drain 6 near Akbarpur Barota Shamshan Ghat u/s of Syphon to cross drain 8	Drain 6	NIL
Location of River Yamuna			
9.	River Yamuna upstream of confluence of drain 8	Yamuna river	6.98
10.	River Yamuna at downstream of confluence of drain 8	Yamuna river	6.9

During the joint inspection carried out by CPCB, HSPCB, and DPCC on 23.10.2025, the DO level in Drain No. 6 was found to be nil at all three monitoring locations as mentioned in table above. DO was found in the range of 3.4 to 9.2 mg/l in all five locations of the DD-8. It was further observed

that the construction work for the conduit/pipeline of Drain No. 6 was still in progress, and the stretch where the breach was observed in the separation wall had not yet been completed.

Representative of Haryana Irrigation and Water Resources Department informed that the breach in the separation wall of DD 8 and drain no. 6 was repaired. Further he informed that covering work of drain no. 6 is going on and a total of 7 Km stretch to be covered which is running parallel with DD8. Out of 7 km work, 4 km stretch has already been completed and rest of the work will be completed by December 2025.

Shri Ajay Singh, Regional Officer (RO)-Sonipat of HSPCB informed that DD 8 remains dry during lean season i.e. May-July (pre-monsoon season) and submitted that inventorization/identification of discharge points of drain no. 6 are being carried out in Sonipat district, Haryana.

Sh. D.K Singh, Additional Director, DPCC also agreed that flow in Yamuna river is lean during May-June which caused depletion of DO level of the river, resulting fish killing episodes occasionally and also informed that there is no scope of any discharge from Delhi into river Yamuna between Palla to Wazirabad.

During discussion, Member Secretary, CPCB emphasized to maintain pristine water quality of DD 8. He asked officials of Haryana to ensure that there should not be mixing of waste water in DD 8.

After due deliberations, the following decisions were made:

1. Haryana Irrigation and Water Resources Department/HSPCB shall carry out an inventory of all discharges into DD 8 (including small non-point sources from villages/localities/industrial areas) and submit the inventory and a detailed action plan by 06.11.2025 of controlling discharges of waste water, if any, into DD 8. The same be submitted by 06.11.2025.
2. Haryana irrigation department shall submit details of covering work plan of drain no. 6 and progress of such work along with timeline for completion of covering in the remaining part of drain no. 6. HSPCB shall also submit action plan to improve water quality in drain no. 6. The same be submitted by 06.11.2025.
3. Quarterly monitoring of DD 8 and river Yamuna may be carried out jointly by CPCB, DPCC and HSPCB at the following **04** locations –
 - i. River Yamuna before confluence with DD 8
 - ii. DD 8 immediately before confluence with River Yamuna

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- iii. River Yamuna after confluence with DD 8
- iv. River Yamuna at Burari

4. Monthly joint monitoring (CPCB, DPCC & HSPCB) of the aforesaid 04 locations, as above, may be carried out during lean season i.e from April to July.

Meeting ended with thanks to the chair.

List of Participants of meeting on 30.10.2025 regarding OA No. 923 of 2024 – fish kill in river Yamuna at Burari

1. Sh. Bharat Kumar Sharma, Member Secretary, CPCB
2. Sh. Dinabandhu Gouda, Director and DH, WQM-II, CPCB, Delhi
3. Smt Reena Satavan, Scientist 'E', CPCB, WQM-II
4. Sh. G. P. Singh, SEE, HSPCB.
5. Sh. D.K. Singh, Additional Director, DPCC
6. Dr. Shweta Gupta, Scientist 'D', DPCC
7. Sh. Ajay Singh, RO, Sonipat, HSCCB
8. Sh. Yogesh, EE, WZB WTP, DJB
9. EXN DWS, Delhi
10. Dr. Pankaj Kumar, Scientist 'E', CPCB
11. Dr. Firoz Ahmad, Project Scientist-III, CPCB



HSPCB/SR/2025/3198

Date: 21.11.2025

To

The Member Secretary,
 Central Pollution Control Board,
 New Delhi.

Sub: Compliance Report of Hon'ble NGT order dated 17.09.2025 in O. A. No. 923/2024 titled as News Item titled "Delhi News बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हजारो मछलिया, दुर्गंध से ग्रामीण परेशान" appearing in Jagran.com dated 04.07.2024 reg.

Ref: Meeting held on dated 30.10.2025 under the chairmanship of Member Secretary, CPCB New Delhi.

In refer to the subject cited above and matter pending before Hon'ble NGT in O. A. No. 923/2024 titled as News Item titled "Delhi News appearing in Jagran.com dated 04.07.2024" and the reply has been filed by this office on dated 27.05.2025 on behalf of State of Haryana and HSPCB.

Further, The Hon'ble National Green Tribunal (NGT) in its order dated 17.09.2025 has directed the following:

"4. In this matter, the Authorities of the State of Haryana and Delhi are shifting the responsibility on each other. Hence, we require the Member Secretary, CPCB, to hold a Joint Meeting of the concerned authorities of the State of Haryana and Delhi and fix a responsibility and also chalk out a program for preventing such an incident in future. The Respondent No. 1, Member Secretary CPCB, will file the report in compliance of the above direction within eight weeks."

Further, the joint monitoring of Diversion Drain (DD) no. 8 and Drain no. 6 were carried out jointly by CPCB, HSPCB and DPCC on dated 23.10.2025 and on dated 25.10.2025 consecutively with sampling on various strategic locations of both the drains.

Thereafter, the meeting was held on dated 30.10.2025 in presence of various stakeholder departments of Govt. of Haryana and Delhi under your chairmanship and the directions received through the proceeding of the meeting were passed to concerned stakeholder departments to initiate necessary action and to submit latest action plan for onwards submission to the Hon'ble NGT. The pointwise reply and updated status of the directions issued are given as below:

1. Survey conducted of Diversion Drain (DD) no. 8 for identification of untreated discharge points and their Action Plan for tapping:

After the survey of Diversion Drain (DD) no. 8 starting from its inception point upto point of merging into River Yamuna at Village Dahehra, District Sonipat as conducted and reported by XEN, Delhi Water Service Division-Delhi, Irrigation and Water Resources Department, Haryana vide his letter no. 4238-39/1-W dated 11.11.2025 (**copy enclosed**) following 15 no. of discharge points have been identified from where untreated effluent is falling into the Drain given as below:

Sr. No.	Location of Discharge points	Source of Effluent in the discharge point	Quantum of effluent in discharge point (in MLD)	Department Responsible for tapping	Action Plan for tapping/diversion/ treatment
1.	28.901372, 77.012791	Village Garhi	1.22	Panchayati Raj	Notices have already issued to concerned department by XEN Irrigation for tapping of these discharge points.
2.	28.911938, 77.043487	Village Chhatera	1.22	Panchayati Raj	
3.	28.911021, 77.042424	Village Chhatera	1.22	Panchayati Raj	
4.	28.918886, 77.068499	Village Barota	0.244	Panchayati Raj	Further, the Tender for laying sewer line received and submitted to HPWPC for financial negotiation
5.	28.903712, 77.110985	Village Nathupur	1.22	Panchayati Raj	
6.	28.896232, 77.110177	Village Nathupur	0.244	Panchayati Raj	

7.	28.882266, 77.112958	MC Kundli	0.732	MC Kundli	and work will be completed soon. As reported by XEN, Irrigation Tapping will be completed up to 31/12/2025.
8.	28.88328, 77.108869	MC Kundli		MC Kundli	
9.	28.882342, 77.112106	MC Kundli		MC Kundli	
10.	28.883283, 77.10887	MC Kundli		MC Kundli	
11.	28.882271, 77.112619	MC Kundli		MC Kundli	
12.	28.882238, 77.113792	Village Piou Maniyari		MC Kundli	
13.	28.884586, 77.118676	MC Kundli	1.22	MC Kundli	
14.	28.881338, 77.135034	Village Sersa	0.244	HSI IDC	
15.	28.897853, 77.113459	Village Rasoi	0.244	Panchayati Raj	

2. Survey conducted of Drain no. 6 for identification of untreated discharge points and their Action Plan for tapping:

A complete survey of Drain no. 6 starting from its inception point at Samalkha town, Panipat to point of exiting out from the State of Haryana at Sonipat-Narela Border has been conducted for identification of various untreated/treated discharge points falling into the Drain no. 6 and Action plan submitted by concerned stakeholders departments is given as below:

Sr. No.	Location of Discharge point	Quantum of effluent discharge (in MLD)	Department Responsible for tapping	Action Plan for tapping/ diversion/ treatment
A.	For the Stretch of Drain no. 6 flowing in District Panipat			
1.	At Village Kiwana Latitude-29.223924 Longitude-77.002343	0.5	Panchayati Raj, Panipat	The point shall be tapped using Seenchewala technique. The target date of tapping is 31.03.2026
2.	Downstream to M/s Haryana Organics from Village Chulkana Latitude-29.212709 Longitude-76.996402	0.1	Panchayati Raj, Panipat	The point shall be tapped using Seenchewala technique. The target date of tapping is 30.06.2026
3.	At Village Chulkana Latitude-29.191849 Longitude-77.000504	1	Panchayati Raj, Panipat	The point shall be tapped using Seenchewala technique The target date of tapping is 30.06.2026
B.	For the Stretch of Drain no. 6 flowing in District Sonipat			
4.	At Village Bhora Rasulpur (RD-121900 & RD-119620)	1.22	DDPO Sonipat	Estimate sent to HQ, Gray water will be transfer through nala and passed through sinchewala to pond. The target date of tapping is 31.12.2026
5.	At Village Kheri Gujjar (RD-115500) & RD-114000 (Naraina Drain)	2.44	DDPO Sonipat	Transferred to PHED for Micro STPs And the target date of tapping is 31.12.2026.
6.	At Village Khijarpur Ahir (RD-106380)	1.708	DDPO Sonipat	Estimate sent to HQ, grey water will be transfer to HDPE pipe and store in sump well and will be pumped through pipe line to existing pond through sinchewala. The target date of tapping is 31.12.2026.
7.	At Village Gumar (RD 98000)	1.22	DDPO Sonipat	Estimate sent to HQ, grey water will be directed from existing nala through RCC pipeline and passed through sinchewala to pond (pump is also purposed to lift the water) The target date of tapping is 31.12.2026.

8.	At Village Bhogipur RD 81000, RD-81200, RD-81250	1.22	DDPO Sonipat	Estimate sent to HQ, grey water will be transferred through RCC pipeline and drain no. 6 need to be closed and thereafter it will be passed through sinchewala to existing pond. The target date of tapping is 31.12.2026.
9.	At Village Tharya (RD 61000)	1.22	DDPO Sonipat	The Gram Panchayat will execute this work on its own. The target date of tapping is 31.12.2026.
10.	At Village Agwanpur RD-83100, RD-86350	1.22	DDPO Sonipat	Estimate sent to HQ, 2 outlet will be transfer through RCC pipeline through sinchewala to pond. The target date of tapping is 31.12.2026.
11.	At Village Jahri (RD-52000)	0.3172	DDPO Sonipat	Estimate sent to HQ, in which 5 pond system technology used. The target date of tapping is 31.12.2026.
12.	Near Sugar Mill at Sonipat (RD-48000)	2.44	MC, Sonipat	Only Storm water connection is connected in the drain. The target date of tapping is 31.12.2026.
13.	Rishi colony & Chawla Colony (RD-39450)	1.22	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
14.	Housing Board Colony, Murthal Road Sonipat (RD-38000)	1.708	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
15.	Housing Board Colony Gali No. 3 ward 5 (RD-38535)	1.22	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
16.	Shri ram Puliya ward No. 5 (RD-39450)	1.22	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
17.	Adarsh colony near bus stand, Sonipat (RD-36500)	1.22	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
18.	Behind Bus Stand, Adarsh Colony, Sonipat (RD-35690)	2.44	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
19.	Ashok Nagar Delhi Road, Near PNB Bank, (RD-35000)	2.44	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
20.	Nandwani Nagar (RD-34370)	2.44	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
21.	Sector 12 to ITI Chowk road, (RD-27500/L)	1.22	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.

22.	Sector 12 to ITI Chowk road, (RD-27500/R)	1.22	69 MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
23.	Rathdhana (RD-18500)	1.2	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2026.
24.	Nathupur Bridge (RD-34850)	2.44	DDPO Sonipat	No plan submitted yet by the Concerned Department and same shall be obtained shortly.
25.	Harshvardhan Colony Kundli (RD-11000)	0.244	SMDA Sonipat	Tender for laying sewer line received and submitted to HPWPC for financial negotiation work will be completed in two years after allotment. The target date of tapping is 31.12.2027.
26.	Paper Mill Colony, Kundli (RD-10000)	4.88	SMDA Sonipat	
27.	Narela Road, Piau Maniyari (RD-8800)	4.88	SMDA Sonipat	
28.	100 mtr. Narela Road, Piau Maniyari Road (RD-8800)	1.4152	SMDA Sonipat	
	Total	51.124	MLD	

3. To submit action plan regarding completion of work of laying down of closed conduit pipes for Drain no. 6 flowing parallel to Diversion Drain no. 8 at Village Akbarpur Barota:

The XEN, Delhi Water Service Division-Delhi, Irrigation and Water Resources Department, Haryana vide his letter no. 4238-39/1-W dated 11.11.2025 (**copy enclosed**) has reported that of work of laying down of closed conduit pipes in the approx. 7 KM stretch of Drain no. 6 flowing parallel to Drain no. 8 at Village Akbarpur Barota, District Sonipat is under progress. As of now, about 60% of the work has been completed at site, and the remaining work is expected to be completed by 31.12.2025.

He has further submitted that presently there is no intermixing of waste water from Drain no. 6 into the fresh water escape of Diversion Drain no. 8 exist and necessary precautions have been taken by constructing EC bags bund to ensure that no intermixing shall occur in future as well.

4. To carryout joint monitoring and sampling by CPCB, HSPCB and DPCC from the strategic locations of River Yamuna, Drain no. 6 and Diversion Drain no. 8 on quarterly basis.

The chairperson has asked to conduct quarterly monitoring of Diversion Drain no. 8 into River Yamuna at the following 04 no. locations:

- i. River Yamuna before confluence with Diversion Drain no. 8.
- ii. Diversion Drain no. 8 immediately before confluence with River Yamuna.
- iii. River Yamuna after confluence with Diversion Drain no. 8.
- iv. River Yamuna at Burari.

The direction shall be complied by HSPCB jointly with **CPCB and DPCC teams** as per the schedule fixed by CPCB.

5. Compliance status of STP's / CETPs situated on the banks of Drain no. 6 and Drain no. 8:

To the desired information is given in the following format:

Sr. No	Name and Address of the CETP/ STP	Coverage area/ no. of industries	Installed Capacity (MLD)	Disposal of treated effluent into	Compliance status	Action taken if any
A.	Status of STPs					
1	5 MLD PHED STP at Samalkha	Samalkha Town	5	Drain No. 6	Complying	N.A.
2	7 MLD PHED STP at Ganaur	Ganaur town & nearby villages	7	Drain No. 6	Non complying	• Prosecution action has already been taken against the responsible officers

						and contracting agency by filling criminal complaint in the Environment Court under the provision of Water Act, 1974. • Environmental Compensation of Rs. 2,00,40,000/- has been imposed which is yet to be deposited by PHED.
3	30 MLD MC, Sonipat STP at Rathdana Road, Sonapat	Sonipat city	30	Drain No. 6	Complying	N.A.
4	25 MLD MC, Sonipat STP at Kakroi Road, Sonapat	Sonipat city	25	Drain No. 6	Complying	N.A.
5	3 MLD PHED STP at Gohana	Gohana town & nearby villages	3	DD No. 8	Non complying	SCN issued and EC imposition is under preparation.
6	8.3 MLD PHED STP at Gohana	Gohana town & nearby villages	8.3	DD No. 8	Complying	N.A.
7	4.5 MLD PHED STP at Kharkhoda	Kharkhoda town & nearby villages	4.5	DD No. 8	Complying	N.A.
B. Status of CETPs						
1	16 MLD CETP at Industrial Estate, HSIIDC, Barhi, Tehsil Ganaur, Distt. Sonipat	Industrial Estate HSIIDC Barhi (approx. 121 no. of water polluting industries)	16	The discharge of both CETPs falling commonly into Drain No. 6 through a common conduit at Village-Bhogipur	Non-Complying	<ul style="list-style-type: none"> • Prosecution action has already been initiated against the responsible officers of HSIIDC and contracting agency by filling criminal complaint in the Environment Court under the provision of Water Act, 1974. • Environmental Compensation on 16 MLD: EC of Rs. 2,52,00,000/- has been imposed. Moreover, additional case for imposition of EC of Rs. 61,20,000/- has been recommended to Authority and same is under finalization. • EC on 10 MLD: Calculation of EC of Rs. 58,80,000/- has been recommended to Authority and same is under finalization.
2	10 MLD CETP at Industrial Estate, HSIIDC, Barhi, Tehsil Ganaur, Distt. Sonipat		10		Complying	
3	10 MLD CETP at Industrial Estate, HSIIDC, Rai, Tehsil Rai, Distt. Sonipat	HSIIDC Rai Industrial area (approx. 74 no. of water polluting industries)	10	Drain No. 6	Complying	<ul style="list-style-type: none"> • EC of Rs. 21,60,000/- has already been imposed by the Board for past violation and same is yet to be deposited by HSIIDC. • Prosecution has already been filed in

						Special Environment Court, Kurukshetra.
4	10 MLD CETP at Industrial Estate, HSIIDC, Kundli, Distt. Sonipat	HSIIDC Kundli Industrial area (approx. 113 no. of water polluting industries)	10	Drain No. 6	Complying	EC of Rs. 30,90,000/- has already been imposed by the Board for past violation and same is yet to be deposited by HSIIDC.
5	0.2 MLD CETP at Industrial Estate, HSIIDC, Murthal, Distt. Sonipat	HSIIDC Murthal Industrial area (approx. 14 no. of water polluting industries)	0.2	Drain No. 6	Complying	N.A.

The above report is submitted in compliance of the directions passed by MS, CPCB for onwards submission to the Hon'ble NGT in this matter.

DA/ As above

AJAY SINGH Digitally signed by AJAY SINGH
Date: 2025.11.21 18:40:54 +05'30'
Regional Officer
Sonipat Region

Endst No. HSPCB/SR/2025/ 3199-3202

Date: 21.11.2025

A copy of above is forwarded to the following for information and further necessary action please:

1. The Member Secretary, HSPCB, Panchkula through SEE Water Cell, HSPCB, HQ.
2. The Additional Deputy Commissioner-Chairperson SESTF, Sonipat.
3. The Superintending Engineer, YWS Circle Sonipat, Irrigation and Water Resources Department, Haryana.
4. The Superintending Engineer, YWS Circle Delhi, Irrigation and Water Resources Department, Haryana.

AJAY SINGH Digitally signed by AJAY SINGH
Date: 2025.11.21 18:41:16 +05'30'
Regional Officer
Sonipat Region



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IRRIGATION & WATER RESOURCES DEPARTMENT, HARYANA
OFFICE OF THE EXECUTIVE ENGINEER, DELHI WATER SERVICES DIVISION,
3-SHAM NATH MARG, DELHI-110054, PH: 011-23968809, Email- xen-wsdel.irr@gov.in

No. 4238-39/1-W

Dated: 11/11/2025

To
Regional Officer,
Sonipat

Subject:- To submit report in compliance of Hon'ble NGT order dated 17/09/2025 in O.A. No. 923/2024 titled as News item titled "Delhi News बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हज़ारों मछलियां, दुर्गन्ध से ग्रामीण परेशान" appearing in Jagran.com dated 04/07/2024 reg.

Reference:- Your office letter No. HSPCB/SR/2025/2327-2335 dated 30/10/2025.

Kindly refer your office letter under reference, a pointwise reply is hereby submitted as below:-

1. The following points were noted by undersigned which contributes effluent in DD8.

Sr. No.	location of Discharge point with GPS enabled site photographs		Source of effluent in the discharge point	Quantum of effluent in discharge point (in MLD/Cs)	Department Responsible for tapping	Action Plan for tapping/diversion treatment alongwith budgetary details and estimated target date for completion of work
1	28.901372	77.012791	Garhi	0.50	Panchayati Raj	Notice already issued to concerns for necessary action. Tapping will be completed upto 31/12/2025.
2	28.911938	77.043487	Chhatera	0.50	Panchayati Raj	
3	28.911021	77.042424	Chhatera	0.50	Panchayati Raj	
4	28.918886	77.068499	Barota	0.10	Panchayati Raj	
5	28.903712	7.110985	Nathupur	0.50	Panchayati Raj	
6	28.896232	77.110177	Nathupur	0.10	Panchayati Raj	
7	28.882266	77.112958	Piou Maniyari Kundli	0.30	MC Kundli	
8	28.88328	77.108869			MC Kundli	
9	28.882342	77.112106			MC Kundli	
10	28.883283	77.10887			MC Kundli	
11	28.882271	77.112619			MC Kundli	
12	28.882238	77.113792			MC Kundli	
13	28.884586	77.118676			MC Kundli	
14	28.881338	77.135034	Sersa	0.10	HSI IDC	
15	28.897853	77.113459	Rasoi	0.10	Panchayati Raj	

2. Does not relate to this office.
3. It is submitted that the work of laying closed conduit pipes in the approximately 7 KM stretch of New Drain No. 6 flowing in the bed parallel to Drain No. 8 is in progress. As of now, about 60% of the work has been completed at site, and the remaining work is scheduled to be completed by 31.12.2025.

It is further submitted that there is no intermixing of wastewater from Drain No. 6 into the fresh water escape of Drain No. 8, and necessary precautions have been taken by construct EC bag bund to ensure that no intermixing shall occur in the future as well.

4. Does not relate to this office.
5. Does not relate to this office.
6. Does not relate to this office.
7. Does not relate to this office.


Executive Engineer
Delhi Water Services Division
3-Sham Nath Marg, Delhi – 110054

CC:- Superintending Engineer, YWS Circle, Delhi for your kind information please.